Black marketing of goods and commodities

- 862. SHRIMATI SHANTA CHHETRI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:
- (a) whether the Ministry is aware that a large-scale black market exists practically on all goods and commodities;
- (b) whether the Ministry has taken cognizance of the fact that preventing black marketing is important to create a congenial business atmosphere in the country; and
 - (c) if so, the steps taken to prevent/ defeat black marketing?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) to (c) In the recent past no specific incident of large scale black marketing of essential commodities has come to the knowledge of the Government. The Essential Commodities Act (EC Act), 1955 and the Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities Act, (PBMMSEC Act), 1980 provide the legislative and administrative foundation to control hoarding and blackmarketing of essential commodities. Powers to control hoarding, blackmarketing etc. under these Acts have been delegated to States/ UTs. State/UT Governments are advised/sensitised from time to time to take appropriate action against hoarding & blackmarketing and enforce the two Acts, effectively.

Setting up of cold chain and processing facilities

- 863. SHRI AMAR SHANKAR SABLE: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:
- (a) whether it is a fact that thirty percent of vegetables perished in the process of transportation from the farms to the primary and secondary markets;
- (b) if so, the details thereof along with the corrective steps taken by Government in this regard;
- (c) whether Government proposes to set up cold chains and processing facilities and to promote ripening chambers to reduce the wastage of vegetables in the country, if so, the details thereof; and
- (d) whether Government has formulated any scheme to make information about production, market rates and weather conditions available to the farmers?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI RAMESWAR TELI): (a) and (b) As per the Central Institute of Post-Harvest Engineering & Technology (CIPHET)'s 2015 Report on "Assessment of Quantitative Harvest and Post-harvest losses of major crops and commodities in India," the overall percentage loss for vegetables is as under:

Sl. No.	Vegetable	Overall loss (%)
1.	Cabbage	9.37
2.	Cauliflower	9.56
3.	Green Pea	7.45
4.	Mushroom	9.51
5.	Onion	8.20
6.	Potato	7.32
7.	Tomato	12.44

The Pradhan Mantri Kisan Sampada Yojana (PMKSY) is being implemented by this Ministry to create robust modern infrastructure along the entire food processing value/ supply chain from farm gate to consumer by value addition and preventing the post-harvest wastage.

(c) Ministry of Food Processing Industries is implementing the Central Sector Scheme of Integrated Cold Chain and Value Addition Infrastructure as one of the component of Pradhan Mantri Kisan Sampada Yojana with the objective of arresting post-harvest losses of horticulture & non-horticulture produce and providing remunerative price to farmers for their produce. Under the scheme, Ministry provides financial assistance in the form of grant-in-aid @ 35% for general areas and @ 50% for North East States, Himalayan States, ITDP areas and Islands for storage and transport infrastructure and @ 50% and 75% respectively for value addition and processing infrastructure subject to a maximum grant-in-aid of ₹10 crore per project for setting up integrated cold chain projects including irradiation facility without any break from the farm gate to the consumer. The integrated cold chain and preservation infrastructure can be set up by individuals, groups of entrepreneurs, cooperative societies, Self Help Groups (SHGs), Farmer Producer Organizations (FPOs), NGOs, Central/State PSUs, etc. The scheme is primarily private sector driven and proposals under this scheme are invited through Expression of Interest (EOI). Under the Scheme, as on 31.05.2019, 296 cold chain projects have been approved. Out of

296, 148 cold chain projects pertain to Fruit & Vegetable Sector. The capacity created by 148 cold chain projects is as under:—

Cold storage/ CA/MA/ Deep Freezer	:	6.768 Lakh MT
Ripening Chambers	:	5175 MT/day
IQF	:	213.80 MT/hour
Reefer Vehicles	:	618 Nos.

Department of Agriculture, Cooperation & Farmers Welfare is implementing Mission for Integrated Development of Horticulture (MIDH) for development of Horticulture in the country under which financial assistance is in the form of credit linked back ended subsidy for setting up of Post-Harvest Management (PHM) infrastructure including establishment of cold storages, staging cold room, pack house, pre-cooling units, controlled atmosphere (CA) storage, reefer vans, integrated pack house and setting up of ripening chambers for horticultural produce at the rate of 35% of eligible project cost in general areas and at the rate of 50% in case of hilly and scheduled areas per beneficiary is available. The component is demand/entrepreneur-driven from among entrepreneurs, private companies, cooperatives, farmer groups etc. through commercial ventures for which Government assistance is available through respective State Horticulture Missions.

National Horticulture Board (NHB) under Department of Agriculture, Cooperation & Farmers Welfare is implementing the Scheme for Development of Commercial Horticulture through production and Post-Harvest Management of Horticulture crops. Under the Scheme component - Integrated Post Harvest Management Projects which covers pack house, ripening chamber, Reefer van, Retail Outlets, pre-cooling units, primary processing units, etc., financial assistance of ₹ 145 lakh per project (the add-on components of pre-cooling, pack house, grading, packing, cold room can be taken up as individual components) is provided as credit linked back ended subsidy @35% of cost limited to ₹ 50.75 lakh per project in general areas and @ 50% of project cost limited to ₹ 72.50 lakh per project in North East, Hilly and scheduled areas, ensuring backward and forward linkage.

Further, NHB is providing credit linked back-ended subsidy @ 35% of the capital cost of the project in general areas and 50% in case of North East, Hilly States & Scheduled areas for cold storage capacity above 5000 MT and up to 10000 MT for construction/expansion/modernization of cold storage and Controlled Atmosphere (CA) store, under the Scheme for Capital Investment Subsidy for Construction/Expansion/Modernization

of Cold Storages and Storages for Horticulture Products. In case of North East Region, the capacity above 1000 MT are also eligible for subsidy. The projects, which are set up in conformity with technical standards for energy efficiency and environmental safety energy and multi chambers, only are considered under the Scheme.

(d) National Horticulture Board is implementing a Scheme "Market Information Service for Horticulture Crops" to generate information on wholesale prices, arrivals and trends in various markets of the country for important fruits, vegetables and flowers, etc.

Challenges in food processing sector

- 864. SHRI B.K. HARIPRASAD: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:
- (a) whether it is a fact that the food processing sector of the country is facing extreme challenge in terms of poor supply chain linkages, lack of skilled manpower and low adherence to quality standards; and
 - (b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI RAMESWAR TELI): (a) and (b) No Sir. However, in order to further strengthen and meet the challenges in Food Processing Sector in the country, Ministry of Food Processing Industries (MoFPI) is implementing a Central Sector Scheme of Pradhan Mantri Kisan Sampada Yojana (PMKSY) with an allocation of ₹ 6,000 crore for period 2016-20 co-terminus with the 14th Finance Commission cycle. The PMKSY has seven component schemes *i.e.* (i) Mega Food Parks; (ii) Integrated Cold Chain and Value Addition Infrastructure; (iii) Food Safety and Quality Assurance Infrastructure; (iv) Human Recourses and Institutions; (v) Infrastructure for Agro Processing Clusters; (vi) Creation of Backward and Forward Linkages; and (vii) Creation/Expansion of Food Processing & Preservation Capacities.

Further, the MoFPI has launched a new Central Sector Scheme "Operation Greens" for integrated development of Tomato, Onion and Potato (TOP) crops value chain, with an outlay of ₹ 500 crore to, *inter alia*, promote Farmers Producers Organization (FPO), agrilogistics, processing facilities and professional management of FPOs on 5/11/2018. The scheme is implemented in top nine, TOP crops producing states on pilot basis.

Under all these schemes financial assistance as capital subsidy in the form of grants-in-aid is provided to the eligible applicants against the Expression of Interest (Eol) issued by the MoFPI from time to time to set up food processing industry/projects/units. Individuals,